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Title: The Minister of State in the Ministry of Rural Development laid a statement regarding status of implementation of the recommendations contained in the 28th Report of Standing Committee on Rural Development on Demands for Grants (2007-08), pertaining to Department of Drinking Water Supply, Ministry of Rural Development.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Dr. Raghuvansh Prasad Singh, I am laying this Statement on the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Rural Development (Department of Drinking Water Supply) (2005-06) in pursuance of the Direction 73 A of the Hon'ble Speaker of the Lok Sabha, issued vide Lok Sabha Bulletin - Part II dated the 1st September 2004.

The Standing Committee on Rural Development (Department of Drinking Water Supply) (14th Lok Sabha) examined the Demands for Grants of the Department of Drinking Water Supply for the financial year 2007-08 and presented its 28th Report to the Lok Sabha on 14th May, 2007. The Report contained 39 recommendations.

Action Taken Statements on the comments / observations of the Committee contained in the 28th Report has been sent to the Standing Committee on Rural Development of Ministry of Rural Development, Department of Drinking Water Supply on 26th October, 2007.

The 39 recommendations of the Committee mainly concern status of implementation of the recommendations made by the Committee in their earlier Reports under direction 73A of the Directions by the Speaker, Lok Sabha; Issue of unspent balances with states, inter component allocation, and physical achievements under ARWSP; Slippages of habitations from fully covered status; Financial and Physical performance and community contribution under

* Laid on the Table and also placed in Library. See No. LT 7960/07

Swajaldhara; issues of sustainability, water management and conservation; issue of reliance on ground water for drinking water schemes; quality of drinking water in rural areas; drinking water scenario in rural schools; Financial and Physical Performance under Total Sanitation Campaign; Action Plan and strategies devised for the attainment of Millennium Development Goal; and accelerating the pace of Total Sanitation Campaign with greater co-ordination with other departments and State Governments.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. To avoid wasting the valuable time of the House, I would request that the contents of the Annexure may be considered as read.

12.10 hrs.